

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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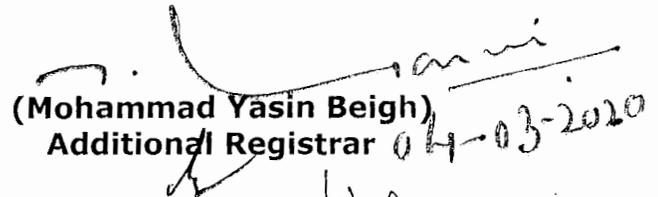
## ORDER

No. 1495 Dated 04/03/2020

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocates for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

S.No.	Name	Amount	Name of the Authorities
1	<b>Shri Showkat Hussain Khan</b> S/O Abdul Rashid Khan R/O Khawja Gilgit, Sopore, Distt. Baramulla	Rs.2.00 Lacs	Principal District & Sessions Judge, Srinagar.
2.	<b>Sh. Yaser Javed</b> S/O Sh. Mohd Bashir R/O Bathindi, Hamza Colony Near Macca Masjid, Jammu	Rs.20,000/-	Principal District & Sessions Judge, Jammu.
3.	<b>Sh. Amit Kumar Maski</b> S/O Sh. Babu Ram Maski R/O VPO, Bhaddu, Tehsil Billawar, District Kathua A/P H.NO 328/D, Sai Vihar colony East Ext 1-D, Trikuta Nagar, Jammu	Rs.1.00 Lac	Principal District & Sessions Judge, Jammu.

**By Order**

  
(Mohammad Yasin Beigh)  
Additional Registrar 04-03-2020  
413/20

No. 38777-88/17 Dated 04/03/2020

**Copy forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey  
..... for information of Their Lordships.
- 4-5. Principal District & Sessions Judge, Jammu/Srinagar  
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
- 6-7. ✓ Registrar (Computers), High Court of J&K, Jammu for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned
- 8-9. President, J&K High Court Bar Association, Jammu/Srinagar for information.
- 10-12. \_\_\_\_\_

  
Additional Registrar  
04-03-2020  
413/20